

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
STARRED QUESTION NO. 463
TO BE ANSWERED ON 25.07.2019**

Training Programmes for Various Sports

†*463. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the training programme for various sports has not started as yet in the training centre of the Sports Authority of India (SAI) located in district Prayagraj (Allahabad) and if so, the details thereof;**
- (b) the time by which the coaches of various sports like Badminton, Table Tennis, Athletics, Hockey etc. are likely to be recruited to start training programme;**
- (c) whether there is any proposal to set up any new indoor/outdoor stadium besides the above-mentioned centre and if so, the details thereof; and**
- (d) the funds made available by the Government during the last three years for the development of various sports and to provide training to the sportspersons in district Prayagraj (Allahabad) in Uttar Pradesh?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI KIREN RIJIJU)**

(a) to (d) A statement is laid on the table of the House.

Statement in reply to parts (a) to (d) of Lok Sabha starred question No. 463 for 25/07/2019 regarding training programmes for various sports asked by Smt. Keshari Devi Patel, Hon'ble MP.

(a) & (b) Sir, decision was taken to open Sports Authority of India Training Centre (STC) at Allahabad on 18.01.2001 on residential basis. The STC could not be started for want of infrastructure facilities from the State Government for running it. The Centre was made functional as a day boarding centre from the financial year 2006-07 till 31st July, 2017. The Centre was again re-opened on 11th April, 2018 as a day boarding centre and a badminton coach was posted on 7th January, 2019. The issue of irregular availability of sports infrastructure of the State Government, which is hampering smooth running of the STC, is being discussed with the State Government.

(c) Sports being a State subject promotion of sports, including setting up new indoor/outdoor stadium, is the primary responsibility of the State Government. Central Government supplements efforts of the State Government for bridging gaps in sports infrastructure. Central Government has sanctioned 25 sports infrastructure projects for the State of Uttar Pradesh. Release of further funds depends upon physical progress of these projects and receipt of utilization certificates of funds released so far.

(d) Central Government does not provide district wise funds for development of sports and training of sportspersons. Based on their sporting talent all athletes, including from District Prayagraj (Allahabad), are eligible to avail SAI training facilities and benefit under Khelo India Scheme.
